

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

M.A.No.377/2004 IN  
O.A.NO.1758/2003

this the 10th day of March, 2004

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri S. A. Singh, Member (A)

Pramod Kumar Shukla  
S/o Shri G.S.Shukla aged about 42 years  
R/o J-3/771, Khirki Extension,  
Malviya Nagar, New Delhi and employed  
as Ad hoc Hd.TCR V.V.I.P. Movement in the  
Northern Railway, at New Delhi Station, New Delhi.  
...Applicant.  
(By Advocate:Shri Vibhakar Mishra)

Vs.

1. The General Manager,  
Northern Railway, Railway Headquarters,  
Baroda House, New Delhi-110001.
2. The Divisional Personal Officer,  
Northern Railway, New Delhi.  
... Respondents.  
(By Advocate: Shri Shailendra Tiwary)

O R D E R (ORAL)

By Shri Shanker Raju

As the applicant has since expired, learned  
counsel for the applicant seeks permission to withdraw  
the OA. Permission granted. Accordingly, OA is  
dismissed as withdrawn.

  
( S.A. Singh )  
Member (A)

  
(Shanker Raju)  
Member (J)

/kdr/